

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 21 of 2016 &
APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017

Dated: 3rd July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Municipal Corporation of Greater Mumbai ... **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Harinder Toor
Ms. Shreya Setri
Mr. S. N. Bhirge (*Rep.*)

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit Pargal for R-1

Mr. Hemant Singh
Mr. Tushar Srivastava for R-3

Mr. Kunal Kaul
Mr. Samikrith Rao
Mr. Geet Ahuja for R-2
(*For A. No. 279 of 2017*)

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **23.09.2019**.

(S. D. Dubey)
Technical Member

tpd/mkj

(Justice Manjula Chellur)
Chairperson